


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**AYURSUNDR HOSPITALS (GUWAHATI) PRIVATE LIMITED**  
(Operating Ayursundra Super Specialty Hospital at Ahom Gaon, Bhabananda Boro Path, NH-7, Garchuk,  
opposite DPS School, Guwahati, Kamrup, Assam-781035)  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency  
Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	AYURSUNDR HOSPITALS (GUWAHATI) PRIVATE LIMITED CIN: U85110AS2007PTC008546; PAN: AAGCA7888P
2.	Address of the registered office	Ahomgaon, Bhabananda Boro Path, NH - 7, Garchuk, Opp - DPS School, Kamrup, Guwahati, Assam – 781035.
3.	URL of website	<a href="https://ayursundra.com/hospital/">https://ayursundra.com/hospital/</a>
4.	Details of place where majority of fixed assets are located	At the hospital premises situated at Ahomgaon, Bhabananda Boro Path, NH - 7, Garchuk, Opp - DPS School, Kamrup, Guwahati, Assam – 781035.
5.	Installed capacity of main products/ services	The CD is a 253 bedded (expandable) Super-Specialty hospital, constructed on a land area of 76,752 sq.ft with the building having a built-up area of 2,08,310 sq.ft.
6.	Quantity and value of main products/ services sold in last financial year	The Total Revenue of the Hospital for the FY ended March 31, 2023 stood at Rs. 75,42,27,996/-. The corporate debtor is an operating super speciality hospital.
7.	Number of employees/ workmen	536 as on Insolvency Commencement date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained by emailing on the official E-mail ID of the CIRP at <a href="mailto:cirpayursundra@gmail.com">cirpayursundra@gmail.com</a> or on the website of the Corporate Debtor at <a href="https://ayursundra.com/hospital/">https://ayursundra.com/hospital/</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by emailing on the official E-mail ID of the CIRP at <a href="mailto:cirpayursundra@gmail.com">cirpayursundra@gmail.com</a> or on the website of the Corporate Debtor at <a href="https://ayursundra.com/hospital/">https://ayursundra.com/hospital/</a>
10.	Last date for receipt of expression of interest	July 26, 2024 (Friday)
11.	Date of issue of provisional list of prospective resolution applicants	August 05, 2024 (Monday)
12.	Last date for submission of objections to provisional list	August 10, 2024 (Saturday)
13.	Date of issue of final list of prospective resolution applicants	August 20, 2024 (Tuesday)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	August 24, 2024 (Saturday)
15.	Last date for submission of resolution plans	September 23, 2024 (Monday) (tentative)
16.	Process email id to submit Expression of Interest	<a href="mailto:cirpayursundra@gmail.com">cirpayursundra@gmail.com</a> , <a href="mailto:khaitansandeep@gmail.com">khaitansandeep@gmail.com</a>

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Sandeep Khaitan,  
Resolution Professional  
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AFA valid till 14/12/2024  
2<sup>nd</sup> floor, Sanmati Plaza, G.S. Road, Guwahati, Assam – 781005  
For Ayursundra Hospitals (Guwahati) Private Limited  
**Date: 05.07.2024**  
**Place: Guwahati**